

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2086
ANSWERED ON MONDAY, AUGUST 5, 2024/ 14 SHRAVANA, 1946 (SAKA)**

EXPENDITURE ON SPORTS ACTIVITIES FROM CSR FUNDS IN CHHATTISGARH

QUESTION

†2086 SHRI BRIJMOHAN AGRAWAL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the companies have included the expenditure on sports activities in the Corporate Social Responsibility (CSR) and if so, the details of total expenditure incurred during the last three years;**
- (b) the total expenditure incurred on sports related activities under the CSR in Chhattisgarh including Raipur district during the last three years; and**
- (c) the details of the contribution made by companies from CSR fund during the last three years, company-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER
OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
[SHRI HARSH MALHOTRA]**

(a): Yes Sir, companies have included the expenditure on sports activities in the Corporate Social Responsibility (CSR) as item no. (vii) of Schedule VII of the Companies Act, 2013 ('Act') which covers "training to promote rural sports, nationally recognized sports, Paralympic sports and Olympic sports". Ministry of Corporate Affairs vide General Circular no. 14/2021 dated 25th August, 2021 clarified that items mentioned in Schedule VII are broad based and can be interpreted liberally. On the basis of filings made by the Companies in the MCA21 registry, the CSR spent by all the companies in the areas of training to promote sports in the country during last three financial years 2020-21 to 2022-23 is given below:

(Amount in Rs. Crore)

Development Sector	FY 2020-21	FY 2021-22	FY 2022-23
Training to Promote Sports	243.39	291.85	526.14

(Data upto 31.03.2024) [Source: Corporate Data Management Cell]

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(b): The total expenditure incurred on sports related activities under the CSR in Chhattisgarh including Raipur district during the last three years is at Annexure.

(c): The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry, including State-wise, Development Sector-wise and Company-wise, is available in public domain at www.csr.gov.in. However, the details of CSR spent made by companies during the last three financial years 2020-21 to 2022-23 are given below:

Financial Year	Number of Companies	Total CSR amount spent (Amount in Rs. Crore)
2020-21	20,840	26,211
2021-22	19,887	26,616
2022-23	24,392	29,988

(Data upto 31.03.2024) [Source: Corporate Data Management Cell]

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.
2086 FOR 05.08.2024**

CSR Spent on Sports in Chhattisgarh (district-wise) from FY 2020-21 to 2022-23 (Amount spent in Rs. Crore)				
S.No.	Name of Districts	FY 2020-21	FY 2021-22	FY 2022-23
1.	Bastar	-	-	0.58
2.	Bilaspur	-	1.19	0.30
3.	Dakshin Bastar Dantewada	-	-	0.12
4.	Durg	0.50	-	0.03
5.	Janjgir Champa	-	0.01	0.24
6.	Korba	0.00	-	0.39
7.	Raigarh	0.11	0.25	0.19
8.	Raipur	0.07	0.25	3.87
9.	Surguja	-	0.05	-
10.	NEC/Not Mentioned*	6.14	0.03	-
Total		6.82	1.78	5.72

(Data upto 31.03.2024) [Source: Corporate Data Management Cell]

***Companies either did not specify the names of District or indicated more than one District where projects were undertaken.**
